

## CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

M.A.385/94 in

O.A. NO./223/91

T.A. NO.

DATE OF DECISION 5th January, 1995

H.B.Vasandani	Petitioner
Mr.G.R.Malhotra	Advocate for the Petitioner (s)
Versus	
Union of India & ors.	Respondent
Mr.N.S.Shevde	Advocate for the Respondent (s)

## CORAM

The Hon'ble Mr.N.B.Patel

Vice Chairman

The Hon'ble Mr. K.Ramamoorthy

Member (A)

## JUDGMENT

- 1. Whether Reporters of Local papers may be allowed to see the Judgment?
- 2. To be referred to the Reporter or not ?
- 3. Whether their Lordships wish to see the fair copy of the Judgment?
- 4. Whether it needs to be circulated to other Benches of the Tribunal?

No

H.B.Vasandani
M/36/14 Mangal Murti Apts.
1st floor,Opp: P & T Building,
Shastri Nagar,Ahmedabad.

Applicant.

Advocate

Mr.G.R. Malhotra

versus

- Union of India, Through The Secretary, Ministry of Railway, New Delhi.
- The General Manager, W.Rly., Ground floor, Old Building, Churchgate, Bombay.
- Chief Accounts Officer(S&C), Western Railway, BG Station Bldg., Ahmedabad.

Respondents

Advocate Mr

Mr.N.S.Shevde

ORAL ORDER

0.A.223/91 with

M.A. 385/94

Date: 05-1-1995

Per Hon'ble Mr.N.B.Patel

Vice Chairman

On behalf of the applicant his learned advocate, Mr.G.R. Malhotra states that, at this stage, the applicant will be satisfied, if the Chief Cashier (Pay & Cash) Western Railway, Churchgate, Bombay, is directed to consider and take decision on the representation which the applicant might make within a period / specified by the Tfibunal. In view of this, if the applicant makes

3 a representation addressed to/Chief Cashier(Pay & Cash) Western Railway, Churchgate, Bombay, within a period of 15 days, the Chief Cashier (Pay & Cash), Western Railway, Churchgate, Bombay is directed to consider the represen--tation on merits and to take decision thereon within a period of 8 weeks from the date of the receipt of the representation by him. The decision shall be communicated to the applicant within a period of 10 days after it is taken with the brief reasons therefor , if the representation is not acceptable. If the applicant asks for a personal hearing and the Chief Cashier (Pay & Cash), Western Railway, Churchgate, Bombay, thinks it is necessary to give personal hearing to the applicant, the Chief Cashier, (Pay & Cash), Western Railway, Churchgate, Bombay may do so. In view of these directions, Mr.Malhotra seeks permission to withdraw the O.A. with liberty to file a fresh O.A. in the event of the applicant feeling dissatisfied by the decision of the Chief Cashier(Pay & Cash), Western Railway, Churchgate, Bombay. Permission granted with liberty

Since the O.A. is disposed of, the M.A. does not survive.

as prayed for. O.A. stands disposed of as withdrawn

accordingly. No order as to costs.

( K.Ramamoorthy )

Member (A)

( N.B.Patel )
Vice Chairman